NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/630/ (IB)/2017

NAME OF THE PETITIONER(S)

: GOEL STEEL COMPANY

NAME OF THE RESPONDENT(S)

: SEO YEONG DIETECH PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Company Nanu:
1. Seo Yeong dietich prr UT.
Statin: Manager-Account

Name S. SniniVasan

7358028442

2. ANANT MERATHIA

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ORDER

Shri Anant Merathia, counsel for applicant present. Shri S Srinivasan, Manager-Accounts representing the respondent company present and stated that in regard to the total amount claimed by the petitioner, the respondent has paid an amount of Rs.2,84,257/-. He also stated that the respondent is intending to settle the matter with the petitioner in regard to the balance amount claimed and prayed time for the same. Counsel for petitioner reported no objection for granting time. Considering the submissions of both counsel, time is enlarged at request. Put up on 24.11.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

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